

The promotion Committees have accordingly been set up by the resolutions of the Boards of Directors of the banks.

Trade between India and China

5792 SHRI B.V. DESAI : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that it has been suggested that India and China can enter into an understanding with regard to shipping of cargoes as third-country flags are taking advantage of the absence of such an understanding ;

(b) if so, whether China has accepted the suggestion of the Indian Government ; and

(c) if so, to what extent the trade between the two countries will improve ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) :
(a) This issue was discussed during the fourth round of trade talks held in Delhi in October, 1983.

(b) and (c) No final decision has been taken as yet.

Agreement between India and Oman to Promote Joint Ventures

5793. SHRI B.V. DESAI : Will the Minister of COMMERCE be pleased to state :

(a) whether India and Oman agreed to promote joint ventures in industry in either country and step up trade by expanding Indian exports ;

(b) if so, whether any agreement in this regard was recently signed ;

(c) if so, the main features of the agreement ; and

(d) the projects and the trade that will be improved during the current year between the two countries ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) :
(a) to (d) During the visit of the Foreign Minister of Oman to India in February 1984, the possibilities for setting up of joint ventures was discussed. However, no specific agreement was signed in this regard. The general desire for increasing trade between the two countries was also expressed.

Recovery of Outstanding Loans

5794. SHRI LAKSHMAN MALLICK : Will the Minister of FINANCE be pleased to state :

(a) whether Union Government are aware that for the first time co-operative banks as well as other public sector credit institutions located in Orissa are experiencing a piquant problem over the issue of recovery of outstanding loans ; and

(b) if so, the details regarding the loans given to different institutions and the difficulties being experienced in its recovery ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) As per available information the percentage of recovery to demand in respect of direct agricultural advances extended by Scheduled Commercial Banks in Orissa was 34.9 as at the end of June 1981. Although the data reporting system provides information regarding credit given to different sectors it yields information regarding recoveries only in respect of direct agricultural advances. As per available information the total